

केन्द्रीय प्रशासनिक अधिकरण न्यायपीठ में
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

आदेश पत्र
ORDER SHEET

आवेदन शं 200

का

ORIGINAL APPLICATION No.

316

of 200

आवेदक
Applicant(s)

T.K. Rajasekharan
and 4 obs.

प्रत्यर्थी
Respondent(s)

101, Secretary, M/s Por. PA & Pension
New Delhi and another.

आवेदक (आवेदकों)

की ओर से अधिवक्ता

Advocate for

Applicant(s)

Mr. C.S.G. Nair

प्रत्यर्थी (प्रत्यर्थियों)

की ओर से अधिवक्ता

Advocate for

Respondent(s)

रजिस्ट्री के टिप्पणी
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

प्रस्तुतीकरण की तारीख : 23/4/04
Date of Presentation:

वेजीकरण की तारीख : 27/4/04
Date of Registration:

विषय : Inclusion of
Subject : PA M PCRG

तैनाती की तारीख : 28/4/04
Date of Posting:

अप्र० 28/4/04

28.4.04 Mr. CSG Nair
11.

M.A. 294/04: for joint application is allowed.
Mr. C.B. Sreekumar, ACGSC takes notice for the
respondents. Heard. Application is admitted.
Respondents may file reply statement within
four weeks with copy to the applicant who may
file rejoinder, if any, within two weeks there-
after. List before RC for completion of
pleadings on 18.6.2004

12-6-2004
HPD(AM)

28.4.04

AVH(VC)

rv

Reply not filed

RC

None for either side.

No reply filed yet. Call
on 05.08.2004.

18.06.2004

Reply filed on 16.7.04
16.7.04

रजिस्ट्री के टिप्पणी
Notes of the Registry

अधिकारण के आदेश
Orders of the Tribunal

Rejoinder not filed

18.04

RC

(23)

None for either side.

Reply is on record and a copy has been given to other side on 16.07.2004. No rejoinder filed yet. Rejoinder, if any, filed by 24.08.2004 be taken on record and thereafter list before SB for final hearing.

25/8
25/8
05.08.2004

No sitting in RC on 14/4/05
Rescheduled to 19/4/05

13/4/05

Addl. reply not filed.

15/4/05

RC

None for either side.

Reply is on record. Additional reply, for which permission was granted from the Hon'ble Bench on 02.03.2005 has not been filed yet. Rejoinder, to the reply already on record, if any, filed by 18.05.2005 be taken on record and thereafter list before Hon'ble SB for final hearing.

Final Orders OA 945/03

19.04.2005

27.1.05

AVH

C-I

(6) Mr.CSG Nair
Mr.TPM Ibrahim Khan, SCGSC

At the request of the counsel for the applicant adjourned. Post after a month.

By order

RC

C.O.I

asp

2.3.05

(14) Mr.CSG Nair
Mr.TPM Ibrahim Khan, SCGSC (rep.)

Counsel for the respondents seeks and is granted three weeks time for filing additional reply statement. Rejoinder thereto shall be filed within two weeks thereafter. List before RC for completion of pleadings on 14.4.05.

M
AVH(VC)

asp

17.10.2005

KVS(JM)

C-II

(19)

Mr. C.S.G.Nair
Mr. T.P.M.Ibrahim Khan, SCGSC

Court:

Heard. Common order pronounced in open

KVS(JM)

17.10.2005

vs

Common final order verified

17/10/05
Co 11

19.04.2005

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LIST OF PAPERS

04. 316 / 2004

Sl No.	No. of Papers on Record			Date of Paper	Description of Paper
	I	II	III		
1.	23	4	104	Proceedings	2 Pages
2.	17	110	12005	Final Orders	44 Pages

① ① 23/4/04 OA
② " Vakkalatt
③ ③ 16/4/04 Reply statement
④ 17/12/04 m/g